प्रेस प्रकाशनी PRESS RELEASE





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November 21, 2023

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949– Adarsh Mahila Nagari Sahakari Bank Maryadit, Aurangabad, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions to Adarsh Mahila Nagari Sahakari Bank Maryadit, Aurangabad, Maharashtra under Section 35A read with Section 56 of the Banking Regulation Act, 1949 vide Directive NGP.DOS.SSM 3.No.S1391/15-04-301/2022-23 dated February 23, 2023, for a period of six months up to August 24, 2023, as modified from time to time, which was last extended up to the close of business on November 24, 2023 vide Directive no.DOR.MON.D-54/12.22.722/2023-24 dated August 07, 2023.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond November 24, 2023.
- 3. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from the close of business on November 24, 2023 to the close of business on February 24, 2024, subject to review.
- 4. Other terms and conditions of the Directives under reference shall remain unchanged.

(Yogesh Dayal) Chief General Manager

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